NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

IA 22/2024
In
C.P. (IB)/2300(MB)2018

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: BANK OF INDIA
V/s
MAHAVIR ROADS & INFRASTRUCTURE PVT LTD

Section 60(5) OF THE Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Rohan Rajyadhaksha a/w Ms. Prajakta Menezes, Ld. Counsel for the RP present.
2. Heard the learned counsel and perused the records.
3. **Reserved for orders**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/